VILLAGES WITH POSTAL DELIVERY FREQUENCIES AT LONGER INTERVALS THAN ONCE A WEEK

Written Answers

47. Shri M. VALIULIA: Will the Minister for Communications be pleased to state the number of villages in India that had postal delivery frequencies at longer intervals then once a week on the 31st March of each year from 1950 onwards?

THE MINISTER IN THE MINIS-STRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): A statement is laid on the Table of the Sabha. (See Appendix XI, Annexure No. 31.)

INCOME FROM JOY FLIGHTS

- 48. SHRI M. VALIULLA: Will the Minister for Communications be pleased to state:
- (a) the income derived by giving joy flights to the public during the years 1954-55 and 1955-56; and
- (b) the places at which these flights were given?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). A statement giving the requisite information is appended (See Appendix XV, Annexure No. 32.)

COMPENSATION PAID ON ACCOUNT OF MINE ACCIDENTS

49. Shri M. VALIULLA: Will the Minister for Labour be pleased to state the amount of compensation paid on account of accidents in mines in each year from 1950 onwards?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): Avaitable information is given below:—

Year	Compensation
	(Rs.)
1950*	489,808
1951†	511,552

^{*}Excludes information relating to Bihar, Orissa and Delhi.

1952	973,655
1953	1,063,632
1954	946,285

The figures relate only to the old Part 'A' States and Ajmer, Delhi, Coorg and Andaman and Nicobar Islands.

CIGARETTE FACTORIES OWNED BY FOREIGNERS

- 50 SHRI M. VALIULLA: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state:
- (a) the number of cigarette factories in India that are owned by foreigners; and
- (b) the annual output of such factories?

THE MINISTER FOR COM-MERCE AND CONSUMER INDU-STRIES (SHRI MORARJI DESAI): (a) and (b). A statement is attached. (See Appendix XV, Annexure No. 33)

FORWARD MARKETING OF COMMODITIES

- 51. SHRI M. VALIULLA: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state:
- (a) the commodities in which forward marketing is allowed at present; and
- (b) the places at which such forward marketing is allowed?

†[THE MINISTER FOR COM-MERCE AND CONSUMER INDUS-TRIES (SHRI MORARI DESAI: (a) and (b). A statement is attached.

STATEMENT

Name of the commodities in which forward marketing is allowed.

Sangli.

Turmeric

Bombay, Indore and Ujjain. Cotton Bombay, Castorseed Ahmedabad and Hyderabad. Bombay, Dhoraji, Jamnagar, Groundnut Veraval and Adoni. Lirseed Rombay. Bombay Ahmedabad & Ujjain. Cottonseed Rajk it, Bhavnagar, Delhi and G-oundnut Oil Adoni.

[†]Excludes information relating to Bihar, Coorg, Delhi, Orissa and partly Assam.